

ORISSA HIGH COURT

FILING REPORT AS ON :02/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000045/2020	TPL-AGE HIRAKUD JOINT VENTURE VS STATE OF ODISHA	VENUGOPAL MAHAPATRA VS	// () //
2	ARBP/000046/2020	GRASIM INDUSTRIES LIMITED VS M/S. JAYSHREE CHEMICALS LIMITED	SIBANANDA MOHANTY VS	// () //
3	BLAPL/0008745/2020	NARAYAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /237 /2020 () //
4	BLAPL/0008746/2020	RAKESH DAS @ RAKESH KUMAR DAS VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BASTA /52 /2020 () //
5	BLAPL/0008747/2020	BALMIKI PRADHAN @ SINU VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PURI SADAR /323 /2020 () //
6	BLAPL/0008748/2020	PARAMANANDA YADAV VS STATE OF ODISHA	JATESWAR NAYAK VS	GOCHHAPADA /47 /2020 () //
7	BLAPL/0008749/2020	CHHELIA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /119 /2020 () //
8	BLAPL/0008750/2020	MUNA BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BRAHMAGIRI /127 /2020 () //
9	BLAPL/0008751/2020	ADITYA DAS @ DIPA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BASELI SAHI PS /219 /2020 () //
10	BLAPL/0008752/2020	ASHIQ KHAN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUMBHARAPARA /131 /2020 () //
11	BLAPL/0008753/2020	PRAMOD JANI VS STATE OF ODISHA	SAILABALA JENA VS	POLASARA PS /240 /2020 () //

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12	BLAPL/0008754/2020	RAJARAM CHHURA VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /219 /2020 () //
13	BLAPL/0008755/2020	GANGA HANUMAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /209 /2019 () //
14	BLAPL/0008756/2020	AKHILESH KUMAR SINGH VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	BANARAPAL /275 /2020 () //
15	BLAPL/0008757/2020	DURGA PRASANNA MISHRA VS STATE OF ODISHA	DR. SUJATA DASH VS	EOW,BHUBANESWAR /3 /2018 () //
16	BLAPL/0008758/2020	BHARAT KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /99 /2020 () //
17	BLAPL/0008759/2020	RAMA CHANDRA NAIK @ NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /217 /2020 () //
18	BLAPL/0008760/2020	T. KAIBALYA REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /256 /2019 () //
19	BLAPL/0008761/2020	BIBHUTI BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
20	BLAPL/0008762/2020	SUNA @ SUNIL SETHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BARI /183 /2020 () //
21	BLAPL/0008763/2020	M. KANHA REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /256 /2019 () //
22	BLAPL/0008764/2020	DEBDEEP PANDA VS STATE OF ODISHA	MD.G.MADANI VS	DHAMNAGAR /101 /2020 () //
23	BLAPL/0008765/2020	MITU BHOI	BASUDEV BARIK	PARJANG /223 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008766/2020	KESHABA SETHI	BIJAYA KUMAR BEHERA -1	BUGUDA /214 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008767/2020	RANJAN DAS	LAXMIDHAR MAHAPATRA	KHANDAGIRI P.S. /540 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008768/2020	MANOJ SETH	PRASANTA KUMAR ROUTRAY	AMBABHONA /83 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008769/2020	LIPUN DALABEHERA	AMULYA RATNA PANDA	PHIRINGIA /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008770/2020	ASHOK BHOI	TAPAS DWIBEDI	KHURDA P.S. /338 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008771/2020	MAJHIA BABU @ SANTOSH SATAPATHY	MANAS CHAND	SONEPUR /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008772/2020	SUSANTA KUMAR SAHOO	KARTIK CHANDRA MOHANTY	SUNABEDA /102 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008773/2020	SIBANI DEVTA @ SINGH	ASHOK PANIGRAHI	CHHEND /81 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008774/2020	MAHESH PANGI @ MAHISA	ARIJEET MISHRA	JEYPORE SADAR /164 /2017
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008775/2020	SUSANTA KUMAR SAHOO	KARTIK CHANDRA MOHANTY	SEMILLIGUDA /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008776/2020	MOHAN BAG	PRASANTA KUMAR ROUTRAY	BARGARH /188 /2020
		VS	VS	()

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35	BLAPL/0008777/2020	STATE OF ODISHA GURU MIRDHA VS	SASWAT KUMAR ACHARYA VS	// SOHELLA /161 /2020 ()
36	BLAPL/0008778/2020	STATE OF ODISHA ALOK MAHARANA VS	SASWAT KUMAR ACHARYA VS	// SOHELLA /161 /2020 ()
37	BLAPL/0008779/2020	STATE OF ODISHA AKASH KUMBHAR VS	SASWAT KUMAR ACHARYA VS	// SOHELLA /161 /2020 ()
38	BLAPL/0008780/2020	STATE OF ODISHA RUPA @ SNEHALATA PRADHAN VS	ROHIT RANJAN RAY VS	// SATYABADI /364 /2020 ()
39	BLAPL/0008781/2020	STATE OF ODISHA TRINATH SAHU VS	KARTIK CHANDRA MOHANTY VS	// JEYPORE SADAR /109 /2020 ()
40	BLAPL/0008782/2020	STATE OF ODISHA SK. MOHAMMAD MAHASIN VS	ASHOK KUMAR ROUT VS	// / /0 ()
41	BLAPL/0008783/2020	STATE OF ODISHA TOPA@PURUSOTTAM BHUTIA VS	S.ROUT VS	// INDUASTRIAL,NISA /120 /2020 ()
42	BLAPL/0008784/2020	STATE OF ODISHA BHABESH MANDAL VS	R.N.BISWAL VS	// MUDULIPODA /24 /2020 ()
43	BLAPL/0008785/2020	STATE OF ODISHA LAL BAHADUR DARJI @ DARJEE VS	DIPTI RANJAN BHOKTA VS	// JEYPORE TOWN /100 /2018 ()
44	BLAPL/0008786/2020	STATE OF ODISHA SANJAY KUMAR PANDA @ PINTU VS	TUSAR KUMAR MISHRA VS	// / /0 ()
45	BLAPL/0008787/2020	STATE OF ODISHA BADAL NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE TOWN /240 /2020 () //

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46	BLAPL/0008788/2020	MAMA @ RASHMITA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	SATYABADI /364 /2020 () //
47	BLAPL/0008789/2020	SUKADEV JHARIA @ PAPU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /242 /2020 () //
48	BLAPL/0008790/2020	PAYAL HUSSEIN RAJA @ PAILU @ HUSEN RASAM VS STATE OF ODISHA	MARENDRA PATTANAİK VS	TALABANIA /121 /2020 () //
49	BLAPL/0008791/2020	PRAMOD KUMAR GURU VS STATE OF ODISHA	S.K.BHANJADEO VS	POLASARA PS /177 /2012 () //
50	CMP/0000661/2020	NASRIN BIBI VS MOHAMMAD SAHAW @ MD. SHAH	SAILESH DAS VS	// () //
51	CMP/0000662/2020	DHARANIDHAR PARIDA VS RAGHUNATH PARIDA	M/S S.R. PATNAİK VS	// () //
52	CMP/0000663/2020	KABIR KHAN VS RAJJIYA BIBI	AMIT PRASAD BOSE VS	// () //
53	CONTC/0005528/2020	DWIJARAJ JENA VS DEO RANJAN SINGH	AUROVINDA MOHANTY VS	// () //
54	CONTC/0005529/2020	DAYANIDHI SETHI VS NIKUNJA BIHARI DHAL	P.R.CHHATOI VS	// () //
55	CONTC/0005530/2020	MANORAMA SWAIN VS BALAWANT SINGH	B.K.NAYAK VS	// () //
56	CONTC/0005531/2020	SUMITRA PARIDA VS BALAWANT SINGH	B.K.NAYAK VS	// () //
57	CONTC/0005532/2020	RASHMI RANJAN PARIDA	B.K.NAYAK	//

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		VS	VS	0
58	CONTC/0005533/2020	BALAWANT SINGH ASHOKA PARIDA	B.K.NAYAK	//
		VS	VS	0
59	CONTC/0005534/2020	BALAWANT SINGH GUMANI SWAIN	B.K.NAYAK	//
		VS	VS	0
60	CONTC/0005535/2020	BALAWANT SINGH MIRA SWAIN	B.K.NAYAK	//
		VS	VS	0
61	CONTC/0005536/2020	BALAWANT SINGH PRAVAKAR TRIPATHY	SANJEEV UDGATA	//
		VS	VS	0
62	CONTC/0005537/2020	VISHAL KUMAR DEV GAYATRI DEO	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
63	CONTC/0005538/2020	NIKHIL PAVAN KALYAN DARPA NARAYAN PATI	BANABIHARI RAY	//
		VS	VS	0
64	CONTC/0005539/2020	KAPILENDRA MISHRA CHANDRA SEKHAR SATHUA	S.K.SAMANTARAY (2)	//
		VS	VS	0
65	CONTC/0005540/2020	SANJAY KUMAR SAMANTRAY RAMESH CHANDRA MANGARAJ	ADV.	//
		VS	VS	0
66	CONTC/0005541/2020	SATYABRATA SAHU PRAVAKAR BEHERA	ADV	//
		VS	VS	0
67	CONTC/0005542/2020	STATE OF ORISSA ARUNA ROUT	ADV.	//
		VS	VS	0
68	CONTC/0005543/2020	STATE OF ODISHA KRUTIBASA BAGARTY	ADV.	//
		VS	VS	0

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69	CONTC/0005544/2020	SATYABRATA SAHU SARAT KUMAR BARIK VS ODISHA STATE AGRICULTURE AND MARKETING BOARD	ADV. VS	// // 0 //
70	CONTC/0005545/2020	NAKULA PRADHAN VS SUBRAT SAHOO	ADV. VS	// 0 //
71	CONTC/0005546/2020	SAKUNTALA NAYAK VS SATYABRATA ASAHU	ADV. VS	// 0 //
72	CONTC/0005547/2020	ANUSAYA DAS VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
73	CONTC/0005548/2020	SUBASH CHANDRA SOREN VS MITRABHANU MOHAPATRA	ADV. VS	// 0 //
74	CONTC/0005549/2020	RAMESH CHANDRA ROUT VS MADHUSUDAN PADHI	ADV VS	// 0 //
75	CONTC/0005550/2020	NIRANJAN PATRA VS SASWAT MISHRA	ADV. VS	// 0 //
76	CONTC/0005551/2020	PRADIPTA KUMAR PARIDA VS SASWAT MISHRA	ADV. VS	// 0 //
77	CONTC/0005552/2020	SATYA NARAYAN PATTANAİK VS SASWAT MISHRA	ADV VS	// 0 //
78	CONTC/0005553/2020	BIKRAM KISHORE PATRA VS SASWAT MISHRA	ADV. VS	// 0 //
79	CONTC/0005554/2020	KISHORE CHANDRA TULO VS PRAMOD KUMAR BEHERA	ADV VS	// 0 //

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80	CONTC/0005555/2020	NIRANJAN MOHAKUD VS PRAMOD KUMAR BEHERA	ADV. VS	// 0 //
81	CONTC/0005556/2020	GUNAMANI PALO VS PRAMOD KUMAR BEHERA	ADV VS	// 0 //
82	CONTC/0005557/2020	KARUNYA SAHADEV VS PRAMOD KUMAR BEHERA	ADV. VS	// 0 //
83	CONTC/0005558/2020	NIRANJAN TRIPATHY VS PRAMOD KUMAR BEHERA	ADV. VS	// 0 //
84	CONTC/0005559/2020	GANAPATI PARICHHA VS PRAMOD KUMAR BEHERA	ADV VS	// 0 //
85	CONTC/0005560/2020	SASI BHUSAN TRIPATHY VS PRAMOD KUMAR BEHERA	ADV. VS	// 0 //
86	CONTC/0005561/2020	SARAD CHANDRA ANAND VS PRAMOD KUMAR BEHERA	ADV VS	// 0 //
87	CONTC/0005562/2020	BIKASH CHANDRA PAL VS PRAMOD KUMAR BEHERA	ADV. VS	// 0 //
88	CONTC/0005563/2020	PEDINA MALIKARJUN VS PRAMOD KUMAR BEHERA	ADV VS	// 0 //
89	CONTC/0005564/2020	RUDRESWAR BEHERA VS PRAMOD KUMAR BEHERA	ADV. VS	// 0 //
90	CONTC/0005565/2020	SAROJ KUMAR SAHOO VS CHANDRAKANTA MALLICK	AMIYA KUMAR MOHANTY VS	// 0 //
91	CONTC/0005566/2020	CHITTARANJAN DALABEHERA	ADV	//

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		VS	VS	()
92	CONTC/0005567/2020	ANOJ KUMAR PATTNAIK CHITRASEN ROUT	ADV.	//
		VS	VS	()
93	CONTC/0005568/2020	ANOJ KUMAR PATTNAIK GALIVER PRADHAN	ADV	//
		VS	VS	()
94	CONTC/0005569/2020	SANTOSH DAS BIJAYA KUMAR PANDA	ADV	//
		VS	VS	()
95	CONTC/0005570/2020	SANTOSH DAS BHOLA KUMAR PRAJAPATI	B.M.SARANGI	//
		VS	VS	()
96	CONTC/0005571/2020	BISWARAJ BEHERA GANGADHAR SAHOO	SATYAJIT SAMAL	//
		VS	VS	()
97	CRLA/0000603/2020	SATYABRATA SAHOO RUDRA NARAYAN BHUTIA	PARTHA SARATHI NAYAK	NALCO /103 /2020
		VS	VS	()
98	CRLA/0000604/2020	STATE OF ODISHA GIRIJA SHANKAR MISHRA	DINESH KUMAR MOHANTY	//
		VS	VS	/ /0
99	CRLA/0000605/2020	STATE OF ODISHA JITU APAT	PARTHA SARATHI DAS	//
		VS	VS	NAYAKOT /42 /2020
100	CRLA/0000606/2020	STATE OF ODISHA SAHID KHAN @ TINGU KHAN	SURYA NARAYAN MISHRA	//
		VS	VS	NIALI /289 /2020
101	CRLMA/0000159/2020	STATE OF ODISHA SAILENDRA MUDULI @ SAILESH MUDULI	RAJENDRA NARAYAN ROUT	//
		VS	VS	KARANJIA /198 /2019
102	CRLMC/0001684/2020	STATE OF ORISSA PURUSOTTAM MEHER	PRADIP KUMAR RAY	//
		VS	VS	/ /0
				()

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103	CRLMC/0001685/2020	NANDI MEHER SUNITA JAIN VS	DINESH KUMAR MOHANTY VS	// / /0 ()
104	CRLMC/0001686/2020	JAYASHANKAR NAYAK NIRMAL SINGH VS	G.S.NAMTOAR VS	// / /0 ()
105	CRLMC/0001687/2020	SUPERINTENDENT OF POLICE K.SUDHANSU ACHARY VS	AMIT PRASAD BOSE VS	// LAXMIPUR /47 /2019 ()
106	CRLMC/0001688/2020	STATE OF ODISHA SUBRAT DAS VS	SMITA RANJAN PATNAIK VS	// BHUBANESWAR VIGILANCE /5 /2007 ()
107	CRLMC/0001689/2020	STATE OF ODISHA(VIG.) CHANDAN CHANDRA SAHOO VS	S.K.NAYAK VS	// PATTAMUNDAI /205 /2019 ()
108	CRLMC/0001690/2020	STATE OF ORISSA KHIRA DAS VS	PRAVASH CHANDRA JENA VS	// ABHAYACHANDPUR /63 /2013 ()
109	CRLMP/0001534/2020	STATE OF ODISHA RANJAN KUMAR DASH VS	M/S MANAS RANJAN PANDA VS	// BOUDH /243 /2020 ()
110	CRLMP/0001535/2020	STATE OF ODISHA RAJLAXMI NAYAK VS	M/S B. DASH VS	// / /0 ()
111	CRLMP/0001536/2020	I.L.C.,SORO POLICE STATION SANTOSH KUMAR NATH VS	M/S SIDHARTHA KUMAR RAY(I) VS	// DHAMNAGAR /154 /2020 ()
112	CRLMP/0001537/2020	STATE OF ODISHA PADMA CHARAN MOHANTY VS	M/S BIBHUTI BHUSAN MISHRA-(2) VS	// / /0 ()
113	CRLMP/0001538/2020	STATE OF ODISHA YASMIN BIBI VS	M/S MD. RIAZ VS	// BHADRAK TOWN /341 /2020 ()
		S.P.,BHADRAK		//

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114	CRLMP/0001539/2020	MOHAMMED RAFIQUE VS STATE OF ORISSA	M/S AMITAV MOHANTY VS	//0 0 //
115	CRLMP/0001540/2020	PRATIMA NAIK VS STATE OF ODISHA	M/S BASUDEV BARIK VS	BIKRAMPUR FCI /171 /2020 0 //
116	CRLMP/0001541/2020	SAROJINI PRADHAN VS STATE OF ODISHA	M/S RAJENDRA KUMAR PRADHAN VS	NAYAPALLI P.S. /103 /2020 0 //
117	CRLMP/0001542/2020	ADHIKAR MICRO FINANCE LTD. VS STATE OF ODISHA	M/S ALOK KUMAR PANDA VS	//0 0 //
118	CRLMP/0001543/2020	SASHIKALA BEHERA VS STATE OF ODISHA	M/S ASMIYA RANJAN MAJHI VS	RAJKANIKA /120 /2020 0 //
119	CRLMP/0001544/2020	SANO DAS VS STATE OF ODISHA	M/S SURESH KUMAR PANDA VS	//0 0 //
120	CRLMP/0001545/2020	TAPOI KANDI VS STATE OF ODISHA	M/S SURESH KUMAR PANDA VS	//0 0 //
121	CRLREV/0000459/2020	KANHA TAREI VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /194 /2020 0 //
122	CRLREV/0000460/2020	BHIMSEN MAHALLIK VS STATE OF ODISHA	SUBARAJ JENA VS	KAMAKHYANAGAR /108 /2003 0 //
123	FAO/0000707/2020	GITANJALI PATTNAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
124	FAO/0000708/2020	M.C OF DHABALESWAR BIDYAPITHA, SANKU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
125	FAO/0000709/2020	SHIBANI MURMU	BIRANCHI NARAYAN RATH	//

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		VS	VS	0
126	FAO/0000710/2020	TARAK NATH DAS NIKHAT PERWEEN	DEEPALI MAHAPATRA	//
		VS	VS	0
127	FAO/0000711/2020	UNION OF INDIA BHARAT PANDA	DEEPALI MAHAPATRA	//
		VS	VS	0
128	FAO/0000712/2020	UNION OF INDIA SIMANCHAL DAS	SAMEER KUMAR DAS	//
		VS	VS	0
129	FAO/0000713/2020	STATE OF ODISHA SIMANCHAL DAS	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
130	ITA/0000045/2020	COMMISSIONER OF INCOME TAX(TDS)	SIDHARTH SANKAR MOHAPATRA	//
		VS	VS	0
		M/S VODAFONE IDEA LTD.		//
131	ITA/0000046/2020	COMMISSIONER OF INCOME TAX(TDS)	SIDHARTH SANKAR MOHAPATRA	//
		VS	VS	0
		M/S VODAFONE IDEA LIMITED		//
132	ITA/0000047/2020	COMMISSIONER OF INCOME TAX (TDS)	SIDHARTH SANKAR MOHAPATRA	//
		VS	VS	0
		M/S VODAFONE IDEA LIMITED		//
133	ITA/0000048/2020	COMMISSIONER OF INCOME TAX(TDS)	SIDHARTH SANKAR MOHAPATRA	//
		VS	VS	0
		M/S VODAFONE IDEA LTD.		//
134	MACA/0000768/2020	NATIONAL INSURANCE COMPANY LTD.	RAMANI RANJAN MOHANTY	//
		VS	VS	0
		BISHNUPRIYA SWAIN		//
135	MACA/0000769/2020	KALPANA NAYAK	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		ARUN KUMAR PARIDA		//
136	MACA/0000770/2020	DIGAMBER MAJHI	ALOK KUMAR PANDA	//
		VS	VS	0

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137	MATA/0000107/2020	RAKESH KUMAR SAHU ROSALIN PATTNAIK VS	RAGHUNATH DAS MOHAPATRA VS	// // 0
138	MATA/0000108/2020	ABHAYA KUMAR DAS SUBASH CHANDRA SAHOO VS	BRAJABANDHU BISWAL VS	// // 0
139	RSA/0000209/2020	JYOTASHNARANI SAHOO KALPANA MEHER VS	S.S.RAO VS	// // 0
140	RSA/0000210/2020	BANSIDHARA PATRA DHANANJAYA SENAPATI VS	N.P.PARIJA VS	// // 0
141	TRP(C)/0000209/2020	BIRAKISHORE PARIDA BISHNUPRIYA SAHOO VS	SURYAKANTA DWIBEDI VS	// // 0
142	TRPCRL/0000049/2020	KUNAL KUMAR SAHOO SUSAMA SUBUDHI VS	ALOK KUMAR MOHAPATRA VS	// // 0
143	WA/0000721/2020	LD. S.D.J.M., DHENKANAL KRUSHNA CHANDRA PANDA VS	L.K.MOHANTY VS	// // 0
144	WA/0000722/2020	STATE OF ORISSA KISHORE KUMAR NANDA VS	L.K.MOHANTY VS	// // 0
145	WA/0000723/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV'T ADV. VS	// // 0
146	WA/0000724/2020	NILIMA MOHANTY STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
147	WA/0000725/2020	ANTARYAMI BEHERA STATE OF ORISSA VS	ADDL.GOV'T ADV. VS	// // 0
		MANATOSH BEHERA		//

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148	WA/0000726/2020	STATE OF ODISHA VS BIDYUTLATA BEURA	ADDL.GOV'T ADV. VS	// 0 //
149	WA/0000727/2020	SUMIT KUMAR NAIK VS CHAIRMAN AND M.D INDIAN OVERSEAS BANK	S.S.RAO VS	// 0 //
150	WP(C)/0033521/2020	AMAR KUMAR DAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
151	WP(C)/0033522/2020	JATINDRA BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
152	WP(C)/0033523/2020	JOSAMATI DHAL VS STATE OF ODISHA	NIRANJAN LEANK VS	// 0 //
153	WP(C)/0033524/2020	ROHITASWA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0033525/2020	CHHAYAKANTA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
155	WP(C)/0033526/2020	SANTOSH MURTHY VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //
156	WP(C)/0033527/2020	SHIKHA JAISWAL VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //
157	WP(C)/0033528/2020	BALCHAND YADAV VS REGIONAL TRANSPORT OFFICE (R.T.O.), SUNDARGARH,	PABITRA KUMAR NAYAK VS	// 0 //
158	WP(C)/0033529/2020	CAPITAL BUSINESS SCHOOL, VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
159	WP(C)/0033530/2020	ARNAPUNA SAHOO	ANJAN KUMAR BISWAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0033531/2020	KABITA GUIN	ANJAN KU. BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0033532/2020	MANISHA PATTNAIK	B.S.DASPANDA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0033533/2020	RABINDRANATH DASH	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0033534/2020	MINAKETAN RAY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0033535/2020	SITA DEI	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0033536/2020	GEETANJALI PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0033537/2020	RAJAKISHORA PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0033538/2020	JHARANA KAILASH SANTAK	PRATIK DASH	//
		VS	VS	0
		THE NATIONAL HIGHWAY AUTHORITY OF INDIA		//
168	WP(C)/0033539/2020	KUNA PANIGRAHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0033540/2020	RANJITA KUMAR SETHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0033541/2020	SANGHAMITRA SAHU	KAUSHIK SWAIN	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0033542/2020	STATE OF ODISHA PANKAJ LOCHAN PADHY @ PADHI VS	RAJIV KUMAR MAHANTA VS	// // 0
172	WP(C)/0033543/2020	STATE OF ODISHA CHHABI KUMARI MAHARANA VS	KAUSHIK SWAIN VS	// // 0
173	WP(C)/0033544/2020	STATE OF ODISHA SURENDRA JENA VS	KAUSHIK SWAIN VS	// // 0
174	WP(C)/0033545/2020	STATE OF ODISHA RABINDRA KUMAR PADHI VS	SURENDRA NATH KAR VS	// // 0
175	WP(C)/0033546/2020	STATE OF ODISHA BANSIDHAR BARIKI VS	GYANA RANJAN SETHI VS	// // 0
176	WP(C)/0033547/2020	STATE OF ODISHA BIPIN @ BIHARI NAIK VS	PRAFULLA KUMAR RATH VS	// // 0
177	WP(C)/0033548/2020	STATE OF ODISHA NIRANJAN GOUDA VS	KAUSHIK SWAIN VS	// // 0
178	WP(C)/0033549/2020	STATE OF ODISHA KOTISWAR DAS VS	K.SWAIN VS	// // 0
179	WP(C)/0033550/2020	STATE OF ODISHA TRINATH TADA VS	KAUSHIK SWAIN VS	// // 0
180	WP(C)/0033551/2020	STATE OF ODISHA HARISH CHANDRA LENKA VS	ANJAN KUMAR BISWAL VS	// // 0
181	WP(C)/0033552/2020	STATE OF ODISHA BIBINARANI SAHOO VS BRANCH MANAGER, I.D.B.I. BANK LTD.	TRILOCHAN PANIGRAHI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0033553/2020	BASANTA KUMAR MUDULI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
183	WP(C)/0033554/2020	RUSHIKESH BEHERA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
184	WP(C)/0033555/2020	DILIP KUMAR PALLAI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
185	WP(C)/0033556/2020	RAMANATH SIKHAR VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
186	WP(C)/0033557/2020	SAMIR KUMAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
187	WP(C)/0033558/2020	SUBRAT SWAIN VS THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	UMESH CHANDRA BEHURA VS	// 0 //
188	WP(C)/0033559/2020	ARJUNA KUMAR PATRO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
189	WP(C)/0033560/2020	KISHOR CHANDRA PRADHAN VS STATE OF ODISHA	JYOTI RANJAN KUNTIA VS	// 0 //
190	WP(C)/0033561/2020	MAGUNI MALIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
191	WP(C)/0033562/2020	HARIHAR SWAIN VS STATE OF ODISHA	JYOTI RANJAN KUNTIA VS	// 0 //
192	WP(C)/0033563/2020	SANJAY KUMAR PATRA VS STATE OF ODISHA	JYOTI RANJAN KUNTIA VS	// 0 //
193	WP(C)/0033564/2020	BASANTA KUMAR MOHARANA	JYOTI RANJAN KUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0033565/2020	DILIP KUMAR SETHY	JYOTI RANJAN KUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0033566/2020	GOURI SANKAR DEHURY	SAMARENDRA PATTANAİK	//
		VS	VS	0
		TAHASILDAR JAMANKIRA		//
196	WP(C)/0033567/2020	PRADEEPTA KUMAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0033568/2020	RABI NARAYAN NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0033569/2020	PRATAP CHANDRA BEHERA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0033570/2020	NANDA KISHORE MOHANTY	SHASHANKA SEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0033571/2020	SUBASH CHANDRA ROUT	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0033572/2020	PRAVATI BEHERA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0033573/2020	CHITTARANJAN DAS MOHAPATRA	SHASHANKA SEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0033574/2020	TARABAI DORA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0033575/2020	GADADHAR SENAPATI	MAHENDRA KU.SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0033576/2020	STATE OF ORISSA SAROJA KUMAR SAHOO VS	KAUSHIK SWAIN VS	// // 0
206	WP(C)/0033577/2020	STATE OF ODISHA NITYA NANDA NAIK VS	M.K.SAHOO VS	// // 0
207	WP(C)/0033578/2020	STATE OF ORISSA KANCHANLATA CHAND VS	SHASHANKA SEKHAR PATRA VS	// // 0
208	WP(C)/0033579/2020	STATE OF ODISHA KARTIKEYA SETHY VS	KAUSHIK SWAIN VS	// // 0
209	WP(C)/0033580/2020	STATE OF ODISHA NAGENDRA KAR VS	MAHENDRA KUMAR SAHOO VS	// // 0
210	WP(C)/0033581/2020	STATE OF ORISSA HIMANSHU SEKHAR GHOSH VS	SHASHANKA SEKHAR PATRA VS	// // 0
211	WP(C)/0033582/2020	STATE OF ODISHA RASMITA PRADHAN VS	KAUSHIK SWAIN VS	// // 0
212	WP(C)/0033583/2020	STATE OF ODISHA DURGA CHARAN SATAPATHY VS	MAHENDRA KUMAR SAHOO VS	// // 0
213	WP(C)/0033584/2020	STATE OF ORISSA BRUNDABAN SAHU VS	KAUSHIK SWAIN VS	// // 0
214	WP(C)/0033585/2020	STATE OF ODISHA SUBARNAMANJARI KAR VS	SHASHANKA SEKHAR PATRA VS	// // 0
215	WP(C)/0033586/2020	STATE OF ODISHA KHADAL PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0033587/2020	LAXMAN KUMAR SAHOO VS STATE OF ORISSA	MAHENDRA KU. SAHOO VS	// 0 //
217	WP(C)/0033588/2020	RAJENDRA KUMAR DUTTA VS STATE OF ODISHA	SHASHANKA SEKHAR PATRA VS	// 0 //
218	WP(C)/0033589/2020	PUSPANJALI PATI VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //
219	WP(C)/0033590/2020	RAJ KISHORE JENA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
220	WP(C)/0033591/2020	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	SHASHANKA SEKHAR PATRA VS	// 0 //
221	WP(C)/0033592/2020	ABANI KUMAR TRIPATHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
222	WP(C)/0033593/2020	DAMBARUDHAR SAMAL VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
223	WP(C)/0033594/2020	SARBESWAR MOHANTY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
224	WP(C)/0033595/2020	RABINDRA KUMAR DAS VS STATE OF ODISHA	SHASHANKA SEKHAR PATRA VS	// 0 //
225	WP(C)/0033596/2020	PRAVAKAR MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
226	WP(C)/0033597/2020	JEETA RANI DEY VS STATE OF ODISHA	SHASHANKA SEKHAR PATRA VS	// 0 //
227	WP(C)/0033598/2020	SOUDAMINI KAR	MAHENDRA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0033599/2020	RANJAN KUMAR MISHRA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
229	WP(C)/0033600/2020	PADALAV MALLIK	B.K.NAYAK..2	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0033601/2020	MANORAMA DEI	P.K.MOHANTY	//
		VS	VS	0
		THE TAHASILDAR,KHANDAPADA		//
231	WP(C)/0033602/2020	NAGENDRANATH PRADHAN	GOPINATH MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
232	WP(C)/0033603/2020	DEBA BARIK	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0033604/2020	GITANJALI BHOI	APARESH BHOI	//
		VS	VS	0
		THE COLLECTOR CUTTACK		//
234	WP(C)/0033605/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		NIBEDITA RAY		//
235	WP(C)/0033606/2020	JHARANA PARIDA	APARESH BHOI	//
		VS	VS	0
		THE COLLECTOR CUTTACK		//
236	WP(C)/0033607/2020	PIO CUM UNDER SECRETARY TO GOVT.	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		MANORANJAN SAHOO		//
237	WP(C)/0033608/2020	GIRIJA PRASAD SAHOO	PARESH KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0033609/2020	MANJEET KAUR SALUJA	ASHIS KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0033610/2020	STATE OF ODISHA ASHISH KUMAR AGRAWAL VS	ASHIS KUMAR MISHRA VS	// // 0
240	WP(C)/0033611/2020	STATE OF ODISHA THE SECY. THE CUTTACK TAX BAR ASSOCIATION	ADAMS KUMAR MISHRA VS	// // 0
241	WP(C)/0033612/2020	STATE OF ODISHA HAREKRISHNA BISWAL VS	MANOJ KUMAR MOHANTY VS	// // 0
242	WP(C)/0033613/2020	THE PRINCIPAL SECY. TO GOVT. OF ODISHA KESHAB CHARAN PANDA VS	K.K.PAHIL VS	// // 0
243	WP(C)/0033614/2020	STATE OF ODISHA DIPTI DASH VS	KAUSHIK SWAIN VS	// // 0
244	WP(C)/0033615/2020	STATE OF ODISHA NITYANANDA KHALI VS	B.DASH VS	// // 0
245	WP(C)/0033616/2020	STATE OF ODISHA NIRANJAN PRADHAN VS	KAUSHIK SWAIN VS	// // 0
246	WP(C)/0033617/2020	STATE OF ODISHA CHANDRAKANTA NATH VS	ABHAYA KUMAR PARIDA VS	// // 0
247	WP(C)/0033618/2020	UNION OF INDIA ARJUN PANIGRAHI VS	KAUSHIK SWAIN VS	// // 0
248	WP(C)/0033619/2020	STATE OF ODISHA KAILASH CHANDRA PANDA VS	BISWABIHARI MOHANTY VS	// // 0
249	WP(C)/0033620/2020	STATE OF ODISHA ARUNACHAL GOUDA VS	KAUSHIK SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0033621/2020	BULBUL SAHOO VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
251	WP(C)/0033622/2020	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
252	WP(C)/0033623/2020	BIVUTI BHUSAN JENA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
253	WP(C)/0033624/2020	NARAYAN BHOI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
254	WP(C)/0033625/2020	NAMITA KHATAI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
255	WP(C)/0033626/2020	NIRANJAN PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
256	WP(C)/0033627/2020	AMAN NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
257	WP(C)/0033628/2020	BIBHAS BINDU DAS VS STATE OF ODISHA	SUJATA DASH VS	// 0 //
258	WP(C)/0033629/2020	PITAMBAR GOUDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
259	WP(C)/0033630/2020	DEBARAJ SETHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
260	WP(C)/0033631/2020	SUBASH NAYAK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
261	WP(C)/0033632/2020	SAROJA NAYAK	KAUSHIK SWAIN	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0033633/2020	SANTOSH KUMAR SETHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0033634/2020	SUDARSAN KAR	BANA BIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0033635/2020	GURU CHARAN NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0033636/2020	BINODINI DASH	A.P.BOSE	//
		VS	VS	0
		AVIJIT ACHARYA		//
266	WP(C)/0033637/2020	GEETANJALI MISRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0033638/2020	NIRMAL CHANDRA PATTANAIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0033639/2020	MANOJ KUMAR PATTNAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0033640/2020	SAILABALA NAYAK	AMITABH PRADHAN	//
		VS	VS	0
		TAHASILDAR, KISHORNAGAR		//
270	WP(C)/0033641/2020	RAMA CHANDRA SASMAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0033642/2020	DHIRENDRA KUMAR GOLAPI	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0033643/2020	RAJENDRA KUMAR BISOYI	KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0033644/2020	STATE OF ODISHA PRAMILA MISHRA VS	SUBASH CHANDRA ACHARYA VS	// // 0
274	WP(C)/0033645/2020	STATE OF ODISHA JAGANNATH PUJARI VS	BIKRAM CHANDRA GHADEI VS	// // 0
275	WP(C)/0033646/2020	STATE OF ODISHA PRABHAKAR NAYAK VS	KAUSHIK SWAIN VS	// // 0
276	WP(C)/0033647/2020	STATE OF ODISHA HARERAM MAHARANA VS	KAUSHIK SWAIN VS	// // 0
277	WP(C)/0033648/2020	STATE OF ODISHA KARABI BEHERA VS	ANUPA UDAYA SENAPATI VS	// // 0
278	WP(C)/0033649/2020	STATE OF ODISHA KUNAL PRADHAN VS	KAUSHIK SWAIN VS	// // 0
279	WP(C)/0033650/2020	STATE OF ODISHA RATIKANTA OJHA VS	ANUPA UDAYA SENAPATI VS	// // 0
280	WP(C)/0033651/2020	STATE OF ODISHA BIJETATMA MOHANTY VS	NAYAN BEHARI DAS VS	// // 0
281	WP(C)/0033652/2020	KRITI SAHOO UNION OF INDIA VS	CHANDRAKANTA PRADHAN VS	// // 0
282	WP(C)/0033653/2020	KAILASH CHANDRA DAS BHIMSEN BEHERA VS	ANUPA UDAYA SENAPATI VS	// // 0
283	WP(C)/0033654/2020	STATE OF ODISHA SANJUKTA MOHANTY VS	ANUPA UDAYA SENAPATI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0033655/2020	CHAPALA CHHANDA BISWAL VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
285	WP(C)/0033656/2020	DISHA COLLEGE OF MANAGEMENT AND TECHNOLOGY VS STATE OF ODISHA	DEVIKANTAD DASH VS	// 0 //
286	WP(C)/0033657/2020	SRANDHANJALI SAHOO VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
287	WP(C)/0033658/2020	SUDHANSHU SHEKHAR MOHAPATRA VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
288	WP(C)/0033659/2020	KRISHNA MOHAN PARIDA VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
289	WP(C)/0033660/2020	PRATAP CHANDRA MOHANTY VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
290	WP(C)/0033661/2020	RAJASHREE NAYAK VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
291	WP(C)/0033662/2020	HARIPRIYA BHUKTA VS STATE OF ODISHA	BISWA BIJAYA BAXI ACHARYA VS	// 0 //
292	WP(C)/0033663/2020	PRAMODINI SAHOO VS UNION OF INDIA	G.K.NANDA VS	// 0 //
293	WP(C)/0033664/2020	NITAI JANA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
294	WP(C)/0033665/2020	GOPINATH PALEI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
295	WP(C)/0033666/2020	BIBHAS RANJAN MAHALA	DAYANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA		//
296	WP(C)/0033667/2020	DR. SIBARAM PANDA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0033668/2020	DEBARAJ DALAI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
298	WP(C)/0033669/2020	NARAYAN MISHRA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0033670/2020	BINODINI PRADHAN	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
300	WP(C)/0033671/2020	CHARAN CHAMPATI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
301	WP(C)/0033672/2020	GOURI SANKAR JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0033673/2020	DHRUBANANDA GARNAYAK	SOMANATH MISHRA	//
		VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR OHPC, LTD BHOINAGAR BBSR		//
303	WP(C)/0033674/2020	ASHOK CHANDRA PATTANAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0033675/2020	JYOTI PRAKASH DAS	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		COLLECTOR CUTTACK		//
305	WP(C)/0033676/2020	KASINATH SAMAL	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0033677/2020	KUNI MALIK	PRAMODA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0033678/2020	STATE OF ODISHA BIRENDRA KUMAR SAMAL VS	SRIKANTA MAHUNTA VS	// // 0
308	WP(C)/0033679/2020	STATE OF ODISHA SOUSTAB KUMAR MOHAPATRA VS	MANAS PATI VS	// // 0
309	WP(C)/0033680/2020	SECRETARY TO GOVT.H AND FW DEPTT BBSR AJIT RANJIT VS	PRABIR KUMAR RAY VS	// // 0
310	WP(C)/0033681/2020	STATE OF ODISHA PRADEEP KUMAR NAIK VS	BASUDEV BARIK VS	// // 0
311	WP(C)/0033682/2020	THE STATE OF ODISHA DR. BALARAM BAG VS	ANIMA KUMARI DEI VS	// // 0
312	WP(C)/0033683/2020	STATE OF ODISHA SARAT KUMAR NAIK VS	BASUDEV BARIK VS	// // 0
313	WP(C)/0033684/2020	THE STATE OF ODISHA NIKARKAR PANDA VS	AKSHAYA KUMAR PANDEY VS	// // 0
314	WP(C)/0033685/2020	STATE OF ODISHA MUPINTI RAJESWAR VS	S.S.RAO VS	// // 0
315	WP(C)/0033686/2020	GENERAL MANAGER, SHRIRAM CITY UNION FINANCE LTD. M/S.ACC LTD BARGARH CEMENT WORKS VS	SIDHARTHA RAY VS	// // 0
316	WP(C)/0033687/2020	COMMISSIONER OF SALES TAX CT AND GST DR.DHANANJAY RAM VS	DEEPALI MAHAPATRA VS	// // 0
317	WP(C)/0033688/2020	STATE OF ODISHA SIBA NAYAK VS	SAPAN KUMAR PAL VS	// // 0
		THE VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK		//

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FILING REPORT AS ON :02/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0033689/2020	ASIT PANDA VS NARAHARI PANDA	MAHESWAR MOHANTY VS	// 0 //
319	WP(C)/0033690/2020	SHIV DUTTA SHARMA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
320	WP(C)/0033691/2020	MANJUSHREE JAGADEV VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
321	WP(C)/0033692/2020	SUSHAMA DASH VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
322	WP(C)/0033693/2020	SK.NOOR MOHAMMAD VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
323	WP(C)/0033694/2020	KESHABA LENKA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
324	WP(C)/0033695/2020	SURENDRA MAJHI VS COLLECTOR CUM DISTRICT MAGISTRATE SUNDARGARH	BIDYADHAR MISHRA VS	// 0 //
325	WP(C)/0033696/2020	SACHINDRA MAHAPATRA VS STATE OF ODISHA	AUROBINDO SAHOO VS	// 0 //
326	WP(C)/0033697/2020	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	SUSMITA PATTNAIK VS	// 0 //
327	WP(C)/0033698/2020	BIJOY KUMAR PATRA VS NESCO UTILITY OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
328	WP(C)/0033699/2020	LABANGA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
329	WP(C)/0033700/2020	ANJANA SAHU	JAGABANDHU SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033701/2020	MD. RIAZ ALAM KHAN	MD. RIAZ	//
		VS	VS	0
		SAHIDA BEGUM		//
331	WP(C)/0033702/2020	BILASINI PRADHAN	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0033703/2020	RAMESH CHANDRA PANIGRAHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0033704/2020	SUNIL KUMAR PRUSTY	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0033705/2020	DOLAMANI NAG	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0033706/2020	PRAVAKAR NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0033707/2020	ASHOK KUMAR RAUTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0033708/2020	M/S. BHARATIYA BIKASH PARISHAD	PADMALAYA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0033709/2020	JYOTSHNA RANI DASH	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0033710/2020	MAHANT SRI RAJ GOPAL RAMANUJ DAS	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0033711/2020	HI-TECH MEDICAL COLLEGE AND HOSPITAL, BISKUPUR	AMIT PRASAD PRADHAN	//
		VS	VS	0

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FILING REPORT AS ON :02/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0033712/2020	STATE OF ODISHA S.BHASKAR RAO VS	Braja Mohan Sarangi VS	// // 0
342	WP(C)/0033713/2020	REGIONAL TRANSPORT OFFICER JHARSUGUDA BISWAJIT PATTANAİK VS	RUDRA NARAYAN PARIJA VS	// // 0
343	WP(C)/0033714/2020	COMMISSIONER RAIL CO ORDINATION AND SPL. SECY. TO GOVT. RAMBHA MAHARANA VS	Braja Mohan Sarangi VS	// // 0
344	WP(C)/0033715/2020	REGIONAL TRANSPORT OFFICER DHENKANAL PRAMOD KUMAR NAYAK VS	Braja Mohan Sarangi VS	// // 0
345	WP(C)/0033716/2020	REGIONAL MANAGER RESERVE BANK OF INDIA BBSR SUDHIR KUMAR ROUT VS	SAMEER KUMAR DAS VS	// // 0
346	WP(C)/0033717/2020	STATE OF ODISHA PRAMOD KUMAR ROUT VS	RUDRA NARAYAN PARIJA VS	// // 0
347	WP(C)/0033718/2020	COMMISSIONER RAIL CO-ORDINATION AND SPECIAL SECRETARY TO GOVT. DILLIP SHA VS	Braja Mohan Sarangi VS	// // 0
348	WP(C)/0033719/2020	REGIONAL TRANSPORT OFFICER KEONJHAR DILLIP SHA VS	Braja Mohan Sarangi VS	// // 0
349	WP(C)/0033720/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE BIKASH PATEL VS	Braja Mohan Sarangi VS	// // 0
350	WP(C)/0033721/2020	REGIONAL TRANSPORT OFFICER NAWARANGPUR PRAVAKAR BARIK VS	KABIR KUMAR JENA VS	// // 0
351	WP(C)/0033722/2020	STATE OF ODISHA RANJITA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

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FILING REPORT AS ON :02/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0033723/2020	TIKARAM TUDU VS COMMISSIONER RAIL CO ORDINATION AND SPL. SECY. TO GOVT.	RUDRA NARAYAN PARIJA VS	// 0
353	WP(C)/0033724/2020	SULI SUMAN TIRKI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
354	WP(C)/0033725/2020	MONALISA BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
355	WP(C)/0033726/2020	DRIEMS SCHOOL AND COLLEGE OF PHARMACY VS UNION OF INDIA	GOURI MOHAN RATH VS	// 0
356	WP(C)/0033727/2020	GANESH CHANDRA BHUYAN VS DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH	S.P.NATH VS	// 0
357	WP(C)/0033728/2020	RANJITA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
358	WP(C)/0033729/2020	SURYAKANTI SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
359	WP(C)/0033730/2020	SONALI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
360	WP(C)/0033731/2020	THE GAON SATHI(MATE) SANGHA MILITARY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
361	WP(C)/0033732/2020	MANOJ KUMAR SAINT VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0
362	WP(C)/0033733/2020	PRATIMA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
363	WP(C)/0033734/2020	SUDIPTA RANI DUTTA @ BARIK	PARTHA SARATHI NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE SUB-COLLECTOR, TALCHER		//
364	WP(C)/0033735/2020	NIHARIKA SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0033736/2020	SUJATA MEHER	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0033737/2020	MANORANJAN SINGH	ABINASH ROURAY	//
		VS	VS	0
		PANJAB NATIONAL BANK, BBSR		//
367	WP(C)/0033738/2020	BISHNUPRIYA BARAL	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0033739/2020	SUBARNA MAJHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0033740/2020	M/S. VIHAN ENTERPRISES,	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
		M/S. IRCON INTERNATIONAL LIMITED		//
370	WP(C)/0033741/2020	AKSHAY KUMAR BAHINIPATI	SOMANATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0033742/2020	AKSHAYA KUMAR PARIDA	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0033743/2020	SK.SAMIM AKHTAR	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0033744/2020	AMITAV KUMAR BAL	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0033745/2020	BINODINI NAIK	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0033746/2020	STATE OF ODISHA AJIT KUMAR JENA VS	RASHMI KANTA ACHARYA VS	// // 0
376	WP(C)/0033747/2020	STATE OF ODISHA M/S. P.K.MINERALS PVT. LTD. VS	GOURI MOHAN RATH VS	// // 0
377	WP(C)/0033748/2020	STATE OF ODISHA DR. AROBINDA KHUNTIA VS	TRILOCHAN BARIK VS	// // 0
378	WP(C)/0033749/2020	STATE OF ODISHA ANJALI DAS VS	K.K.SWAIN VS	// // 0
379	WP(C)/0033750/2020	STATE OF ODISHA SIMANCHAL KHURA VS	K.K.SWAIN VS	// // 0
380	WP(C)/0033751/2020	STATE OF ODISHA LAXMIDHAR SAHU VS	NIRANJAN LENKA VS	// // 0
381	WP(C)/0033752/2020	STATE OF ORISSA ASHOK KUMAR PUROHIT VS	N.K.SAHU VS	// // 0
382	WP(C)/0033753/2020	THE GOVT.OF ODISHA ANUPAMA PATTANAYAK VS	BIPLAB MOHANTY VS	// // 0
383	WP(C)/0033754/2020	STATE OF ODISHA MANAS RANJAN KHATUA VS	ASHOK KUMAR ROUT VS	// // 0
384	WP(C)/0033755/2020	REGIONAL TRANSPORT OFFICER, CTC MANAS RANJAN KHATUA VS	ASHOK KUMAR ROUT VS	// // 0
385	WP(C)/0033756/2020	REGIONAL TRANSPORT OFFICER, CTC JHARANA NAIK @ NAYAK VS	SUJATA JENA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0033757/2020	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
387	WP(C)/0033758/2020	AMULYA RANJAN DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
388	WP(C)/0033759/2020	MANAS RANJAN KHATUA VS REGIONAL TRANSPORT OFFICER, CTC	ASHOK KUMAR ROUT VS	// 0 //
389	WP(C)/0033760/2020	MANAS RANJAN KHATUA VS REGIONAL TRANSPORT OFFICER, CTC	ASHOK KUMAR ROUT VS	// 0 //
390	WP(C)/0033761/2020	GATIKRUSHNA PRADHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
391	WP(C)/0033762/2020	MANAS RANJAN KHATUA VS REGIONAL TRANSPORT OFFICER, CTC	ASHOK KUMAR ROUT VS	// 0 //
392	WP(C)/0033763/2020	MANPRA ENGINEERING AND CONSTRUCTION VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
393	WP(C)/0033764/2020	NAKULA DORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
394	WP(C)/0033765/2020	PRAVATI SAHOO VS STATE OF ODISHA	AKSHYA KUMAR PANDEY VS	// 0 //
395	WP(C)/0033766/2020	ANUSUYA BISWAL VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	// 0 //
396	WP(C)/0033767/2020	DEBENDRA KUMAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
397	WP(C)/0033768/2020	SACHIDANANDA PATEL	DHIRENDRA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0033769/2020	SOUMYAKANTA SAHOO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0033770/2020	RADHESHYAM SINGH	DHIRENDRA KU.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0033771/2020	NIHAR RANJAN JENA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0033772/2020	BIMAL KUMAR SAHOO	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		UNION OF INDIA		//
402	WP(C)/0033773/2020	SAKUNTALA SETHI	AKSHYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0033774/2020	KISHOR KUMAR BAL	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0033775/2020	BICHITRA KUMAR JENA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0033776/2020	M/S.D.P.MISHRA INSTITUTE OF ADVANCE STUDIES IN SPECIAL EDUCATION AND TECHNOLOGY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0033777/2020	BIBHUTI BHUSAN MALLIK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0033778/2020	REBATI GIRI	J.K.MISHRA..2	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0033779/2020	MAMITARANI JENA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0033780/2020	STATE OF ODISHA SHASHIKANTA MOHANTY VS	AKSHAYA KUMAR PANDEY VS	// // 0
410	WP(C)/0033781/2020	STATE OF ODISHA PRADEEPTA KUMAR SATAPATHY VS	SHARMISTHA SAMAL VS	// // 0
411	WP(C)/0033782/2020	STATE OF ODISHA SURESH KUMAR BARIK VS	AKSHAYA KUMAR PANDEY VS	// // 0
412	WP(C)/0033783/2020	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	SHARMISTHA SAMAL VS	// // 0
413	WP(C)/0033784/2020	STATE OF ODISHA RENUKA SAHOO VS	AKSHYA KUMAR PANDEY VS	// // 0
414	WP(C)/0033785/2020	STATE OF ODISHA SUKANTI PRUSTY VS	K.K.BHUYAN VS	// // 0
415	WP(C)/0033786/2020	STATE OF ORISSA RAMA PRASAD DAS VS	SHARMISTHA SAMAL VS	// // 0
416	WP(C)/0033787/2020	STATE OF ODISHA KALPANA NAYAK VS	AKSHYA KUMAR PANDEY VS	// // 0
417	WP(C)/0033788/2020	STATE OF ODISHA DHIRENDRANATH MOHANTY VS	SHARMISTHA SAMAL VS	// // 0
418	WP(C)/0033789/2020	STATE OF ODISHA JYOTI RNAJAN PADHI VS	S.P.NATH VS	// // 0
419	WP(C)/0033790/2020	STATE OF ODISHA MANOJ KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0033791/2020	SABITA NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
421	WP(C)/0033792/2020	KAMILINI JENA VS STATE OF ODISHA	AKSHYA KUMAR PANDEY VS	// 0 //
422	WP(C)/0033793/2020	ANIRUDHA BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
423	WP(C)/0033794/2020	BIJAYA KRUSHNA NAYAK VS DIRECTOR MUNICIPAL ADMINISTRATION, GOVT. OF ODISHA	NIRANJAN PANDA (1) VS	// 0 //
424	WP(C)/0033795/2020	SUSHANTA KUMAR SAHOO VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
425	WP(C)/0033796/2020	SABITA OJHA VS STATE OF ODISHA	AKSHYA KUMAR PANDEY VS	// 0 //
426	WP(C)/0033797/2020	MANJULA AGARWAL VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
427	WP(C)/0033798/2020	SUKADEV SAHOO VS STATE OF ODISHA	AKSHYA KUMAR PANDEY VS	// 0 //
428	WP(C)/0033799/2020	D.LALITA DAS @ DEVI VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
429	WP(C)/0033800/2020	SHYAMANANDA DASS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
430	WP(C)/0033801/2020	PRABIRA NATH VS STATE OF ORISSA	S.K.BHANJADEO VS	// 0 //
431	WP(C)/0033802/2020	AMIYA KUMAR NATH	AKSHYA KUMAR PANDEY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0033803/2020	NARAYAN DEHURI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0033804/2020	SANTOSH KUMAR DEHURY	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ORISSA		//
434	WP(C)/0033805/2020	BRUNDABAN BARIK	AKSHYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0033806/2020	SANAMANI HEMBRAM	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0033807/2020	DEEPTIMAYA NAYAK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0033808/2020	GITANJALI JENA	RANJAN KUMAR BEHERA	//
		VS	VS	0
		THE COLLECTOR, CTC		//
438	WP(C)/0033809/2020	SUBRAT DAS	SMITA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0033810/2020	BISHNUPRIYA BARAL	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0033811/2020	BISWANATH KHANDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0033812/2020	HEMANTA KUMAR SAHOO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0033813/2020	GOURI NAIK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0033814/2020	STATE OF ODISHA BHARAT CHANDRA BEHERA VS	AKSHAYA KUMAR PANDEY VS	// // 0
444	WP(C)/0033815/2020	STATE OF ODISHA BASANTI SAHOO VS	K.S.DAS VS	// // 0
445	WP(C)/0033816/2020	STATE OF ODISHA SANDHYARANI NAIK VS	AKSHAYA KUMAR PANDEY VS	// // 0
446	WP(C)/0033817/2020	STATE OF ODISHA SANJULATA SETHY VS	AKSHAYA KUMAR PANDEY VS	// // 0
447	WP(C)/0033818/2020	STATE OF ODISHA DEEPTMAYEE BINISHA VS	AKSHAYA KUMAR PANDEY VS	// // 0
448	WP(C)/0033819/2020	STATE OF ODISHA RASHMI RANJAN DASH VS REGIONAL TRANSPORT OFFICER, BBSR	Braja Mohan Sarangi VS	// // 0
449	WP(C)/0033820/2020	STATE OF ODISHA SANDHYARANI MISHRA VS	AKSHAYA KUMAR PANDEY VS	// // 0
450	WP(C)/0033821/2020	STATE OF ODISHA NABAKISHORE DEHURI VS	AKSHAYA KUMAR PANDEY VS	// // 0
451	WP(C)/0033822/2020	STATE OF ODISHA SITARAM PRASAD JAISWAL VS REGIONAL TRANSPORT OFFICER, ROURKELA	Braja Mohan Sarangi VS	// // 0
452	WP(C)/0033823/2020	STATE OF ODISHA RABINDRA HO VS	AKSHAYA KUMAR PANDEY VS	// // 0
453	WP(C)/0033824/2020	STATE OF ODISHA KUNTALA SAMAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :02/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0033825/2020	MINATI PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
455	WP(C)/0033826/2020	RITANJALI CHAKRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
456	WP(C)/0033827/2020	CHITTA RANJAN GHADEI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
457	WP(C)/0033828/2020	SHYAM SUNDAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
458	WP(C)/0033829/2020	PRADEEP KUMAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
459	WP(C)/0033830/2020	AKSHAY KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
460	WP(C)/0033831/2020	BRAJABANDHU DASH VS CUTTACK CENTRAL CO-OPERATIVE BANK LTD	P.K.NAYAK VS	// 0 //
461	WP(C)/0033832/2020	BIRABAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
462	WP(C)/0033833/2020	NIKUNJA BIHARI SAHOO VS CUTTACK CENTRAL CO-OPERATIVE BANK LTD	P.K.NAYAK VS	// 0 //
463	WP(C)/0033834/2020	BHARAT CHANDRA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
464	WP(C)/0033835/2020	AKSHAYA KUMAR BINISA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
465	WP(C)/0033836/2020	BAURI CHARAN NAIK	AKSHAYA KUMAR PANDEY	//

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FILING REPORT AS ON :02/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
466	WP(C)/0033837/2020	STATE OF ODISHA KRUPASINDHU SAHOO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
467	WP(C)/0033838/2020	STATE OF ODISHA GANGADHAR SAHOO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
468	WP(C)/0033839/2020	STATE OF ODISHA PRASANNA KUMAR ROUT	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
469	WP(C)/0033840/2020	STATE OF ODISHA NISHAKAR DAS	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
470	WP(C)/0033841/2020	STATE OF ODISHA TVS CREDIT SERVICES LTD	JAYDEEP PAL	//
		VS	VS	0
471	WP(C)/0033842/2020	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK MINATI PRAVA MISHRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
472	WP(C)/0033843/2020	STATE OF ODISHA SHYAM SUNDAR MALLIK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
473	WP(C)/0033844/2020	STATE OF ODISHA HEMANTA KUMAR SETHY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
474	WP(C)/0033845/2020	STATE OF ODISHA ANAKAR NAIK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
475	WP(C)/0033846/2020	STATE OF ODISHA STATE BANK OF INDIA,	JAYDEEP PAL	//
		VS	VS	0
476	WP(C)/0033847/2020	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK SAILABALA PRUSTY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0033848/2020	STATE OF ODISHA DINABANDHU NAHAK VS	AKSHAYA KUMAR PANDEY VS	// // ()
478	WP(C)/0033849/2020	STATE OF ODISHA PRANANATH JENA VS	AKSHAYA KUMAR PANDEY VS	// // ()
479	WP(C)/0033850/2020	STATE OF ODISHA PADMANAV NAIK VS	AKSHAYA KUMAR PANDEY VS	// // ()
480	WP(C)/0033851/2020	STATE OF ODISHA M/S. JIBANDHARA VS	SUKANTA KUMAR DALAI VS	// // ()
481	WP(C)/0033852/2020	UNION OF INDIA KIRTTAN BIHARI NAIK VS	AKSHAYA KUMAR PANDEY VS	// // ()
482	WPCRL/0000147/2020	STATE OF ODISHA SUDARSHAN JENA VS	TRILOCHAN BARIK VS	// /147 /2020 ()
483	ABLAPL/0015223/2020	STATE OF ODISHA SUSMITA SAHOO VS	SMRUTI RANJAN MOHAPATRA VS	// CUTTACK VIGILANCE /19 /2020 ()
484	ABLAPL/0015224/2020	STATE OF ODISHA(VIG.) DINESH HATI VS	BISWARANJAN DALAI VS	// RAJGANGPUR /349 /2020 ()
485	ABLAPL/0015225/2020	STATE OF ODISHA SAIFUL ALLI KHAN VS	PROMOD KUMAR JENA VS	// BALASORE SADAR /246 /2020 ()
486	ABLAPL/0015226/2020	STATE OF ODISHA ARTA PRADHAN @ ARATA PRADHAN VS	KISHORE KUMAR MISHRA VS	// KHANDAGIRI P.S. /649 /2020 ()
487	ABLAPL/0015227/2020	STATE OF ODISHA MANORANJAN @ BULU DIXIT VS STATE OF ODISHA	DAMODAR PATRA VS	// BASUDEVPUR /312 /2020 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0015228/2020	SANATAN PRADHAN VS STATE OF ODISHA	MANAS RANJAN PANDA VS	PURI SADAR /356 /2020 () //
489	ABLAPL/0015229/2020	MANANINDHI SAGADIA VS STATE OF ODISHA	NIRANJAN HOTA VS	/ /0 () //
490	ABLAPL/0015230/2020	BABU@ D. MUNA RAO VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BHANJANAGAR /24 /2019 () //
491	ABLAPL/0015231/2020	SANTOSH REDDY VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUMBHARAPARA /294 /2020 () //
492	ABLAPL/0015232/2020	ASHOK KUMAR MAJHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANPUR /349 /2020 () //
493	ABLAPL/0015233/2020	ANUP KUMAR AGARWAL VS STATE OF ODISHA	SUMIT LAL VS	JENAPUR /260 /2020 () //
494	ABLAPL/0015234/2020	SANTOSH KUMAR MARTHA @ LALA VS STATE OF ODISHA	NIRANJAN HOTA VS	AIR FIELD P.S. /196 /2019 () //
495	ABLAPL/0015235/2020	TUKUNA@ NAYAK SANTAP KUMAR VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	KANPUR /120 /2020 () //
496	ABLAPL/0015236/2020	SALAUDDIN KHAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	BALASORE TOWN /247 /2020 () //
497	ABLAPL/0015237/2020	NARENDRA PANDA VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /425 /2020 () //
498	ABLAPL/0015238/2020	NITYANANDA DHAL VS STATE OF ODISHA	A.K.JENA VS	SIMULIA /272 /2020 () //
499	ABLAPL/0015239/2020	RAJU NAIK	RONIT GHOSH	TALCHER TOWN /418 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0015240/2020	STATE OF ODISHA RAJKUMAR CHOUDHURY	AMULYA RATNA PANDA	// PHULBANI TOWN /143 /2020
		VS	VS	()
501	ABLAPL/0015241/2020	STATE OF ODISHA BILATI JENA	JYOTIRMAYA SAHOO	// BANAPUR P.S. /221 /2018
		VS	VS	()
502	ABLAPL/0015242/2020	STATE OF ODISHA UMAKANTA BISWAL	SATYAJIT MOHAPATRA-2	// TIHIDI /488 /2020
		VS	VS	()
503	ABLAPL/0015243/2020	STATE OF ODISHA SUBHAM BARIK	SATYA RANJAN MULIA	// / /0
		VS	VS	()
504	ABLAPL/0015244/2020	STATE OF ODISHA MONALISHA DASH @ PARIDA	SAPAN KUMAR LENKA	// MANCHESWAR P.S. /399 /2020
		VS	VS	()
505	ABLAPL/0015245/2020	STATE OF ODISHA BIJULU@BIJALI JENA	MANARANJAN MISHRA	// MARINE PST TALCHUA /65 /2020
		VS	VS	()
506	ABLAPL/0015246/2020	STATE OF ODISHA SUSHANTA KUMAR SAHOO	MD.G.MADANI	// BHANDARIPOKHARI /240 /2020
		VS	VS	()
507	ABLAPL/0015247/2020	STATE OF ODISHA BASANTA KUMAR MISHRA	SUNIL KUMAR PANDA	// KUAKHIA /391 /2020
		VS	VS	()
508	ABLAPL/0015248/2020	STATE OF ODISHA AUROBINDA@ARUBEHERA	SURYA KANTA PRADHAN	// DHENKANAL SADAR /596 /2018
		VS	VS	()
509	ABLAPL/0015249/2020	STATE OF ODISHA SUNAMUNDI VENKATRABANA @ S. VENKATRAMAN MISHRA	ABANAV MISHRA	// BANDHUGOAN /23 /2009
		VS	VS	()
510	ABLAPL/0015250/2020	STATE OF ODISHA SARIFUDDIN KHAN @ ABDUL SARIFUDDIN	SALAUDDIN KHAN	// BALASORE TOWN /247 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0015251/2020	STATE OF ODISHA MD KADIM VS	MANAS CHAND VS	// AINTHAPALI /612 /2020 ()
512	ABLAPL/0015252/2020	STATE OF ODISHA SURESH CHANDRA BEHERA VS	LAXMIDHAR MAHAPATRA VS	// AIRPORT /248 /2020 ()
513	ABLAPL/0015253/2020	STATE OF ODISHA AJAY KUMAR PRADHAN VS	PRAYAS MOHANTY VS	// SEA BEACH /140 /2016 ()
514	ABLAPL/0015254/2020	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	KARTIK CHANDRA MOHANTY VS	// SEMILLIGUDA /55 /2020 ()
515	ABLAPL/0015255/2020	STATE OF ODISHA SIBARAM PATRA VS	SOU MEN BANERJEE VS	// / /0 ()
516	ABLAPL/0015256/2020	DEPUTY COMMISSIONER OF STATE TAX BRUSHABA DIGAL VS	PARSURAM DAS VS	// BHANJANAGAR /540 /2020 ()
517	ABLAPL/0015257/2020	STATE OF ODISHA GANGADHAR PADHIARY VS	RAJIB LOCHAN PATTNAIK VS	// KAMARDA /124 /2020 ()
518	ABLAPL/0015258/2020	STATE OF ODISHA AMIYA KUMAR PATNAIK VS	A.C.MOHAPATRA VS	// JHARSUGUDA /863 /2020 ()
519	ABLAPL/0015259/2020	STATE OF ODISHA MANAS RANJAN MUND VS	UDIT RANJAN JENA VS	// / /0 ()
520	ABLAPL/0015260/2020	STATE OF ODISHA BALESWAR PARIDA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /235 /2020 ()
521	ABLAPL/0015261/2020	STATE OF ODISHA SASHIKANTA PATI@ SIPUN VS	R.N.BISWAL VS	// CUTTACK SADAR /591 /2019 ()
		STATE OF ODISHA		//

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FILING REPORT AS ON :02/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0015262/2020	BALMINA NAYAK VS STATE OF ODISHA	R.N.BISWAL VS	ADVA /117 /2020 () //
523	ABLAPL/0015263/2020	PANDABA SAHU VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /169 /2020 () //
524	ABLAPL/0015264/2020	BELESWAR PARIDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /236 /2020 () //
525	ABLAPL/0015265/2020	JITENDRA PRADHAN VS STATE OF ODISHA	BIBHUDATTA BISWAL VS	EOW,BHUBANESWAR /1 /2012 () //
526	ABLAPL/0015266/2020	ARUN JYOTI PATNAIK VS STATE OF ODISHA	ARABINDA TRIPATHY VS	SAHID NAGAR P.S. /240 /2020 () //
527	ABLAPL/0015267/2020	KALIA @SUSANTA KUMAR SAMAL VS STATE OF ODISHA	DEBASNAN DAS VS	DHARMASALA /542 /2019 () //
528	ABLAPL/0015268/2020	SK. AFTAB ALAM VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	JHARSUGUDA /462 /2012 () //
529	ABLAPL/0015269/2020	PINTU @ ASHESA BHUTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /338 /2020 () //
530	ABLAPL/0015270/2020	NANA MOHANTY @ SUBRAJIT MOHANTY VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	DHAULI PS /192 /2020 () //
531	ABLAPL/0015271/2020	SATYANARAYAN MUND VS STATE OF ODISHA	UDIT RANJAN JENA VS	/ /0 () //

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MISC CASES FILED on :02/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2020 ARBP/67/2019	RIVERSIDE UTILITIES PVT. LTD.-MP	SARADA PRASANNA SARANGI
2	27/2020 ARBP/68/2019	SEASIDE UTILITIES PVT. LTD.-MP	SARADA PRASANNA SARANGI
3	47/2020 TRPCRL/49/2020	SUSAMA SUBUDHI-MP	ALOK KUMAR MOHAPATRA
4	205/2020 TRP(C)/209/2020	BISHNUPRIYA SAHOO-MP	SURYAKANTA DWIBEDI
5	527/2020 CRLREV/460/2020	BHIMSEN MAHALLIK-MP	SUBARAJ JENA
6	528/2020 CRLREV/460/2020	BHIMSEN MAHALLIK-MP	SUBARAJ JENA
7	529/2020 CRLREV/460/2020	BHIMSEN MAHALLIK-MP	SUBARAJ JENA
8	648/2020 CMP/661/2020	NASRIN BIBI-MP	SAILESH DAS
9	649/2020 CMP/662/2020	DHARANIDHAR PARIDA-MP	M/S S.R. PATNAIK
10	734/2020 FAO/330/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	NEELANJALI BEHARI DAS
11	735/2020 FAO/707/2020	GITANJALI PATTNAYAK-MP	MAHENDRA KUMAR SAHOO
12	736/2020 FAO/708/2020	M.C OF DHABALESWAR BIDYAPITHA, SANKUDA-MP	MAHENDRA KUMAR SAHOO
13	737/2020 FAO/712/2020	SIMANCHAL DAS-MP	SAMEER KUMAR DAS
14	738/2020 FAO/713/2020	SIMANCHAL DAS-MP	R.P.DALAI
15	1148/2020 CRLMC/1684/2020	PURUSOTTAM MEHER-MP	PRADIP KUMAR RAY
16	1149/2020 CRLMC/1685/2020	SUNITA JAIN-MP	DINESH KUMAR MOHANTY
17	1150/2020 CRLMC/1687/2020	K.SUDHANSU ACHARY-MP	AMIT PRASAD BOSE
18	1151/2020 CRLMC/1689/2020	CHANDAN CHANDRA SAHOO-MP	S.K.NAYAK
19	1152/2020 CRLMC/1689/2020	CHANDAN CHANDRA SAHOO-MP	S.K.NAYAK
20	1153/2020 CRLMC/308/2020	BIBHUTI BHUSAN PATRA-MP	RAJENDRA KUMAR PRADHAN
21	1154/2020 CRLMC/1508/2020	SARADA PRASANA PARIDA-MP	ARIJEET MISHRA
22	1155/2020 CRLMC/155/2020	SANTOSH KUMAR SAHU-MP	NIRANJAN LENKA
23	1162/2020 CRLA/604/2020	GIRIJA SHANKAR MISHRA-MP	DINESH KUMAR MOHANTY
24	1163/2020 CRLA/604/2020	GIRIJA SHANKAR MISHRA-MP	DINESH KUMAR MOHANTY
25	1164/2020 CRLA/435/2018	katu@kantia@bimal naik-MP	SUBRATA PANDA
26	1165/2020	SOMANATH KIRSHANI-MP	PRASANTA KUMAR SAHOO

27	CRLA/402/2019 1166/2020	SHYAMSUNDAR SWAIN-MP	SUJATA JENA
28	CRLA/129/2020 1198/2020	MD.ASTULLA @ MAHAMMAD ASDULLA-MP	SMRUTI RANJAN MOHAPATRA
29	BLAPL/4533/2020 1199/2020	BUDHIRAM SENAPATI-MP	ARUN KUMAR ACHARYA
30	BLAPL/2253/2020 1200/2020	BUDHIRAM SENAPATI-MP	SAROJ KUMAR PADHY
31	BLAPL/2253/2020 1201/2020	PRAFULLA KUMAR SARANGI-MP	DURGA PRASAD DHAL
32	BLAPL/9639/2019 1203/2020	TRIDEV BAGH-MP	R.K.DAS
33	BLAPL/4134/2020 1204/2020	TRIDEV BAGH-MP	R.K.DAS
34	BLAPL/4133/2020 1205/2020	PRAMOD KUMAR GURU-MP	S.K.BHANJADEO
35	BLAPL/8791/2020 1357/2020	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED	SPRATISATEO
36	MACA/764/2020 1582/2020	KRUSHNA CHANDRA PANDA-MP	L.K.MOHANTY
37	WA/721/2020 1583/2020	KISHORE KUMAR NANDA-MP	L.K.MOHANTY
38	WA/722/2020 1586/2020	STATE OF ODISHA-MP	ADDL.GOVT ADV.
39	WA/723/2020 1587/2020	STATE OF ODISHA-MP	ADDL.GOVT ADV.
40	WA/723/2020 1588/2020	STATE OF ODISHA-MP	ADDL.GOVT ADV.
41	WA/723/2020 1589/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
42	WA/724/2020 1590/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
43	WA/724/2020 1591/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
44	WA/724/2020 1592/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
45	WA/725/2020 1593/2020	STATE OF ORISSA-MP	ADDL.GOVT ADV.
46	WA/725/2020 1594/2020	STATE OF ORISSA-MP	ADDL.GOVT ADV.
47	WA/725/2020 1595/2020	STATE OF ODISHA-MP	ADDL.GOVT ADV.
48	WA/726/2020 1596/2020	STATE OF ODISHA-MP	ADDL.GOVT ADV.
49	WA/726/2020 1597/2020	STATE OF ODISHA-MP	ADDL.GOVT ADV.
50	WA/726/2020 1598/2020	SUSHANTA GOCHHAYAT-MP	PRAFULLA KUMAR LENKA
51	WA/364/2019 1599/2020	SUMIT KUMAR NAIK-MP	S.S.RAO
52	WA/727/2020 1600/2020	BISHNU CHARAN MOHANTY-MP	SUMANTA KUMAR NAYAK
53	WA/512/2020 14532/2020	CAPITAL BUSINESS SCHOOL,-MP	DEVI PRASAD DASH
54	WP(C)/33529/2020 14533/2020	ARNAPUNA SAHOO-MP	ANJAN KUMAR BISWAL
55	WP(C)/33530/2020 14534/2020	MAA DURGA RICE PROCESSING AND EXPORTS PRIVATE LIMITED	BIDESMR ANJAN BEHERA
56	WP(C)/29695/2020 14535/2020	MANISHA PATTNAIK-MP	B.S.DASPANDA
57	WP(C)/33532/2020 14536/2020	MINAKETAN RAY-MP	K.K.SWAIN
	WP(C)/33534/2020		

58	14537/2020 WP(C)/33542/2020	PANKAJ LOCHAN PADHY @ PADHI-MP	RAJIV KUMAR MAHANTA
59	14538/2020 WP(C)/33546/2020	BANSIDHAR BARIKI-MP	GYANA RANJAN SETHI
60	14539/2020 WP(C)/33547/2020	BIPIN @ BIHARI NAIK-MP	PRAFULLA KUMAR RATH
61	14541/2020 WP(C)/33552/2020	BIBINARANI SAHOO-MP	TRILOCHAN PANIGRAHI
62	14542/2020 WP(C)/33551/2020	HARISH CHANDRA LENKA-MP	ANJAN KUMAR BISWAL
63	14543/2020 WP(C)/33558/2020	SUBRAT SWAIN-MP	UMESH CHANDRA BEHURA
64	14544/2020 WP(C)/33561/2020	MAGUNI MALIK-MP	NIRANJAN LENKA
65	14545/2020 WP(C)/33566/2020	GOURI SANKAR DEHURY-MP	SAMARENDRA PATTANAIAK
66	14546/2020 WP(C)/33594/2020	SARBESWAR MOHANTY-MP	BISWAJIT MOHAPATRA
67	14547/2020 WP(C)/33208/2020	NIRMAL CH.SAHOO-MP	ALOK KUMAR MOHAPATRA
68	14548/2020 WP(C)/33601/2020	MANORAMA DEI-MP	P.K.MOHANTY
69	14549/2020 WP(C)/33605/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
70	14550/2020 WP(C)/33607/2020	PIO CUM UNDER SECRETARY TO GOVT.-MP	ADDL. GOVT. ADVOCATE
71	14551/2020 WP(C)/33611/2020	THE SECY. THE CUTTACK TAX BAR ASSOCIATION-MP	ASHIS KUMAR MISHRA
72	14552/2020 WP(C)/33612/2020	HAREKRISHNA BISWAL-MP	MANOJ KUMAR MOHANTY
73	14553/2020 WP(C)/33644/2020	PRAMILA MISHRA-MP	SUBASH CHANDRA ACHARYA
74	14554/2020 WP(C)/33651/2020	BIJETATMA MOHANTY-MP	NAYAN BEHARI DAS
75	14555/2020 WP(C)/33652/2020	UNION OF INDIA-MP	CHANDRAKANTA PRADHAN
76	14556/2020 WP(C)/33656/2020	DISHA COLLEGE OF MANAGEMENT AND TECHNOLOGY-MP	DEVI PRASAD DASH
77	14557/2020 WP(C)/33663/2020	PRAMODINI SAHOO-MP	G.K.NANDA
78	14558/2020 WP(C)/13322/2020	SANATAN BARIK-MP	AMIYA KUMAR MOHANTY
79	14559/2020 WP(C)/33665/2020	GOPINATH PALEI-MP	SWAPNA KUMAR OJHA
80	14560/2020 WP(C)/33668/2020	DEBARAJ DALAI-MP	SUBASH CHANDRA PUSPALAKA
81	14561/2020 WP(C)/33667/2020	DR. SIBARAM PANDA-MP	PRASANNA KUMAR MISHRA
82	14562/2020 WP(C)/33670/2020	BINODINI PRADHAN-MP	SUBASH CHANDRA PUSPALAKA
83	14564/2020 WP(C)/33686/2020	M/S.ACC LTD BARGARH CEMENT WORKS-MP	SIDHARTHA RAY
84	14565/2020 WP(C)/33689/2020	ASIT PANDA-MP	MAHESWAR MOHANTY
85	14566/2020 WP(C)/33690/2020	SHIV DUTTA SHARMA-MP	BIGYAN KUMAR SHARMA
86	14567/2020 WP(C)/33691/2020	MANJUSHREE JAGADEV-MP	SANJAY KUMAR SAMANTARAY
87	14568/2020 WP(C)/33694/2020	KESHABA LENKA-MP	MANOJ KUMAR PANDA
88	14569/2020 WP(C)/33695/2020	SURENDRA MAJHI-MP	BIDYADHAR MISHRA
89	14571/2020	MAHANT SRI RAJ GOPAL RAMANUJ DAS-MP	SOUMYA MISHRA

90	WP(C)/33710/2020 14572/2020	HI-TECH MEDICAL COLLEGE AND HOSPITAL, ROURKELA-MP	BISHNU PRASAD PRADHAN
91	WP(C)/33711/2020 14573/2020	PRADEEP KUMAR SAHOO-MP	M/S.PRABODHA CH.NAYAK
92	WP(C)/22927/2019 14574/2020	SUBRAT PRADHAN-MP	M/S.PRASHANTA KU.MOHANTY
93	WP(C)/14563/2018 14575/2020	KAY PAN SUGANDHA PVT.LTD.,-MP	M/S.TANMAY MISHRA
94	WP(C)/1198/2018 14576/2020	KAY PAN SUGANDHA PVT.LTD.,-MP	M/S.TANMAY MISHRA
95	WP(C)/1198/2018 14577/2020	M/S.THAKUR PRASAD SAO AND SONS PVT.LTD.-MP	M/S.KARTIK KURMY
96	WP(C)/8792/2016 14578/2020	M/S.R.B.DAS-MP	M/S.KARTIK KURMY
97	WP(C)/8795/2016 14579/2020	M/S.RUNGTA MINES LTD.-MP	M/S.KARTIK KURMY
98	WP(C)/10480/2016 14580/2020	SUDHIR KUMAR ROUT-MP	SAMEER KUMAR DAS
99	WP(C)/33716/2020 14581/2020	BHAMA MAHALIK-MP	UDIT RANJAN JENA
100	WP(C)/753/2018 14582/2020	BHAMA MAHALIK-MP	M/S.SUBHRANSHU BHUSAN MOHANTY
101	WP(C)/753/2018 14586/2020	DRIEMS SCHOOL AND COLLEGE OF PHARMACY-MP	GOURI MOHAN RATH
102	WP(C)/33726/2020 14588/2020	DEBADUTTA PADHI-MP	J.K.MISHRA (2)
103	WP(C)/13222/2020 14590/2020	HARIHAR DAS-MP	SUMANTA KUMAR NAYAK
104	WP(C)/21614/2020 14592/2020	M/S.SIDHI BINAYAK INFRASTRUCTURE-MP	M/S.PRABODHA CH.NAYAK
105	WP(C)/21815/2019 14594/2020	JANMEJAYA KAR-MP	ASHOK KUMAR MOHAPATRA 1
106	WP(C)/30105/2020 14595/2020	M/S. VIHAN ENTERPRISES,-MP	SIDHARTH SHANKAR PADHY
107	WP(C)/33740/2020 14596/2020	M/S.BUDHARAJA MINING AND CONSTRUCTION LTD.-MP	M/S.UMESH CHANDRA MOHANTY
108	WP(C)/6411/2017 14597/2020	M/S. P.K.MINERALS PVT. LTD.-MP	GOURI MOHAN RATH
109	WP(C)/33747/2020 14598/2020	LAXMIDHAR SAHU-MP	NIRANJAN LENKA
110	WP(C)/33751/2020 14599/2020	ANUPAMA PATTANAYAK-MP	BIPLAB MOHANTY
111	WP(C)/33753/2020 14600/2020	AMULYA RANJAN DAS-MP	SURESH KUMAR PANDA
112	WP(C)/33758/2020 14601/2020	GATIKRUSHNA PRADHAN-MP	BAIJAYANTI MOHANTY
113	WP(C)/33761/2020 14602/2020	M/S.D.P.MISHRA INSTITUTE OF ADVANCE STUDIES IN SPECIMEN EDUCATION AND TECHNOLOGY-MP	
114	WP(C)/33776/2020 14603/2020	PRADEEPTA KUMAR SATAPATHY-MP	SHARMISTHA SAMAL
115	WP(C)/33781/2020 14604/2020	SANJAYA KUMAR SAHOO-MP	SHARMISTHA SAMAL
116	WP(C)/33783/2020 14605/2020	VEDANTA LTD.-MP	M/S.SAURYA KANTA PADHI,PRASHANTA KUMAR NA
117	WP(C)/22397/2020 14606/2020	SUKANTI PRUSTY-MP	K.K.BHUYAN
118	WP(C)/33785/2020 14607/2020	RAMA PRASAD DAS-MP	SHARMISTHA SAMAL
119	WP(C)/33786/2020 14608/2020	DHIRENDRANATH MOHANTY-MP	SHARMISTHA SAMAL
120	WP(C)/33788/2020 14609/2020	JYOTI RNAJAN PADHI-MP	S.P.NATH
	WP(C)/33789/2020		

121	14610/2020 WP(C)/33790/2020	MANOJ KUMAR PANDA-MP	SHARMISTHA SAMAL
122	14611/2020 WP(C)/33793/2020	ANIRUDHA BARIK-MP	SHARMISTHA SAMAL
123	14612/2020 WP(C)/33794/2020	BIJAYA KRUSHNA NAYAK-MP	NIRANJAN PANDA (1)
124	14613/2020 WP(C)/31599/2020	KHITISH KUMAR MOHARANA-MP	
125	14614/2020 WP(C)/4300/2020	SOUMYA RANJAN PUROHIT-MP	M/S.AMITABH PRADHAN
126	14615/2020 WP(C)/33809/2020	SUBRAT DAS-MP	SMITA RANJAN PATNAIK
127	14616/2020 WP(C)/33841/2020	TVS CREDIT SERVICES LTD-MP	JAYDEEP PAL
128	14617/2020 WP(C)/33846/2020	STATE BANK OF INDIA,-MP	JAYDEEP PAL
129	14618/2020 WP(C)/33851/2020	M/S. JIBANDHARA-MP	SUKANTA KUMAR DALAI
130	14619/2020 WP(C)/28471/2020	KULAMANI ROUT-MP	PRABHU PRASANNA BEHERA
131	1160/2020 ABLAPL/12274/2020	SAKILA BIBI @ MAKILA BIBI-MP	
132	1161/2020 ABLAPL/14056/2020	MUNA DAS-MP	
133	1162/2020 ABLAPL/13563/2020	BASANTA BEHERA-MP	
134	1202/2020 BLAPL/10350/2019	SARAT BISWAL-MP	
135	1584/2020 WA/569/2020	GOVT. OF INDIA-MP	
136	1585/2020 WA/568/2020	GOVT. OF INDIA-MP	
137	1601/2020 WA/567/2020	GOVT. OF INDIA-MP	
138	1602/2020 WA/566/2020	GOVT. OF INDIA-MP	
139	1603/2020 WA/565/2020	GOVT. OF INDIA-MP	
140	14540/2020 WP(C)/19411/2019	REENA MISHRA-MP	
141	14563/2020 WP(C)/8595/2020	RUKMANI DSASH-MP	RASHMI KANTA ACHARYA
142	14570/2020 WP(C)/16305/2008	NIRANJAN MOHAPATRO-MP	
143	14583/2020 WP(C)/31969/2020	GEETA PADHI-MP	
144	14584/2020 WP(C)/31970/2020	DEBENDRANATH DAS-MP	
145	14585/2020 WP(C)/31971/2020	JYOTIRMAYEE KANUNGO-MP	
146	14587/2020 WP(C)/31972/2020	GOUTAM KUMAR MISHRA-MP	
147	14589/2020 WP(C)/1947/2014	D.P.MISHRA-MP	
148	14591/2020 WP(C)/5154/2020	SURAJIT PATRA-MP	
149	14593/2020 WP(C)/6022/2015	HIRAK KUMAR PRAMANIK-MP	P.C.CHHINCHANI